

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2165
ANSWERED ON- 19/03/2025

GOA-BELAGAVI HIGHWAY VIA ANMOD GHAT

2165. SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the Goa-Belagavi Highway via Anmod Ghat, including the project's initiation date, estimated cost, percentage of work completed and the expected time-frame for completion;
- (b) the anticipated completion schedule and the modifications or revised deadlines that have been established;
- (c) whether the project has encountered delays, if so, the specific causes, including land acquisition issues, environmental clearances, and contractor-related or any other challenges;
- (d) whether the delay has resulted in cost escalations; if so, details thereof; and
- (e) the initiatives undertaken by Government to overcome obstacles and accelerate the completion of the project?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) Goa (Panjim) – Belagavi National Highway (NH) – 748 is having total length of about 153 km. Civil construction works for development of this NH to two-lanes with/without paved shoulders/four-lanes has been taken up in phased manner. As on date, development works in 28 km length in Goa and 84 km length in Karnataka (total 112 km) have been sanctioned at an estimated cost of Rs. 2,559 crore with sanction of first package for construction of Ribandar bypass in Goa on 16.04.2015. As on date, construction works have been completed in 60 km length and the works in remaining 52 km sanctioned length are under construction with target for completion in phased manner by December, 2028.

The development works in remaining 41 km length in Goa are targeted for sanction in 2025-26 after completion of land acquisition and receipt of forest as well as wildlife clearances. The civil construction works for development of these balance stretches of NH – 748 to four-lanes is targeted for completion by March, 2031.

(c) to (d) There have been delays in finalisation of DPR and construction of this NH due to land acquisition, forest as well as wildlife clearances in the Anmod Ghat section and cash flow issues with some of the Contractors.

(e) Public consultations are held at the time of NH alignment finalization to address various issues that affect project implementation including land acquisition, environment concerns and community

engagement. Progress of projects is monitored through advanced digital platforms such as Project Monitoring Information System (PMIS) and Data Lake, Bhoomi Rashi portal (for Land Acquisition). Periodic reviews are held at various levels with all stakeholders including officers of executing agencies, State Governments to resolve these issues and ensure timely implementation of projects.
